

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1598/2018

Dated Wednesday, the 5th day of December, 2018

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

R.Kamalakkannan,
Co-operative Sub-Registrar (Retired),
No.27, South Street, Pungathur Village,
Thiruvallur 602 001.

...Applicant

By Advocate M/s MNS Law Associates

Vs.

1.The Director General,
Indian Council of Medical Research,
V.Ramalingaswami Bhawan,
P.O.Box No.4911, Ansari Nagar East,
New Delhi 110 029.

...Respondent

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

(P.MADHAVAN)
MEMBER(J)

(R.RAMANUJAM)
MEMBER (A)

05.12.2018

M.T.